READ :- i) No. X(Gen)-1603/2022/253 Dated 14th February, 2022.
ii) Nagpur Bench Partial Modification notified on 9th February 2022

N O T I C E

WITH REFERENCE to the notification (i) observing Court working day on 26th February 2022, the Hon'ble The Chief Justice has been pleased to make the following stop-gap arrangement for **Saturday, 26th February 2022** :

I

Sr. No	Sitting	Assignment
1	The Hon'ble Shri Justice **NITIN JAMDAR** AND The Hon'ble Shri Justice **ANIL L. PANSARE** **Commercial Appellate Division Bench**	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of even years. (B) Public Interest Litigations – Civil, Criminal and Suo Motu.
2	The Hon'ble Shri Justice **A. S. CHANDURKAR** AND The Hon'ble Smt. Justice **M. S. JAWALKAR**	For admission, hearing, order matters and applications therein : (A) Direct and Indirect Taxes and Customs Applications, References and Appeals. (B) Civil Writ Petitions of odd years. (C) Letters Patent Appeals. (D) First Appeals and Family Court Appeals. (E) Contempt Appeals and Petitions. (F) Other Civil work of the Division Bench not assigned to any other Court.
3	The Hon'ble Shri Justice **V. M. DESHPANDE** AND The Hon'ble Shri. Justice **G. A. SANAP**	For admission, hearing, order matters and applications therein: (A) Criminal Appeals (B) Criminal Writ Petitions. (C) Criminal work of Division Bench not assigned to any other Court.

II

The Single Bench presided over by the **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice A. G. Gharote.**

III

The Benches other than mentioned above in this stop-gap arrangement, will take up their extant judicial assignment.

Dated this 22nd day of February 2022

By Order,
Sd/-
(V. R. Kachare)
Registrar (Judl-I)

High Court, Appellate Side]
]
Bombay.]